

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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**ORDER**

No: 1110

Dated: 17.02.2016

In the interest of the administration of justice, following transfers and postings of Judicial Officers are hereby made:

- 1) Sh. Mohammad Ibrahim Wani, Principal District and Sessions Judge, Budgam, is transferred and posted as Additional District and Sessions Judge, Handwara, vice Ms. Shazia Tabsum.
- 2) Ms. Shazia Tabsum, Additional District and Sessions Judge, Handwara, is transferred and posted as Presiding Officer, Motor Accident Claims Tribunal, Srinagar, vice Sh. Mohammad Yousuf Wani.
- 3) Sh. Mohammad Yousuf Wani, Presiding Officer, Motor Accident Claims Tribunal, Srinagar, is transferred and posted as Principal District & Sessions Judge, Budgam.
- 4) Sh. Naveen Jamwal, Addl. Mobile Magistrate (Traffic), Jammu, is transferred and posted as Munsiff, Mahore, against an available vacancy.
- 5) Ms. Arti Devi, Munsiff, Sunderbani is transferred and posted in the Jammu Wing of the High Court against a Leave Reserve Post.
- 6) Munsiff, Kalakote, shall hold the Court of Munsiff, Sunderbani, for three days in a week to be identified by the Principal District and Sessions Judge, Rajouri.

**Note: 1) All the transferees shall move simultaneously after handing over charge to the available Judicial Officers at their headquarters.**

**2) Ms. Shazia Tabsum, District & Sessions Judge, shall join in the Srinagar Wing of the Hon'ble High Court till such time that her posting on deputation is cleared by the Government.**

**By Order**

  
(M. K. Hanjura)  
Registrar General

No. 37493-506/9.5

Dated: 17.02.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
....for information of His Lordship.